

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3768
ANSWERED ON:13.02.2014
MONITORING COMMITTEES UNDER NRDWP
Natarajan Shri P.R.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has formed monitoring Committees under National Rural Drinking Water Programme(NRDWP);
- (b) if so, the details and outcome thereof;
- (c) whether these committees have given any ways and means to improve NRDWP functioning;
- (d) if so, the details thereof; and
- (e) the details of the progress achieved under NRDWP during the 11th Five Year Plan period, year and State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) to (d) Under the National Rural Drinking Water Programme (NRDWP), the Ministry of Drinking Water and Sanitation, Government of India assists the State Governments technically and financially for providing safe drinking water to the rural populace of the country. The NRDWP guidelines has provisions for monitoring at various levels.

At the national level, there is a National Water and Sanitation Advisory Council which is headed by the Minister of Drinking Water and Sanitation. At the State level, there is State Water and Sanitation Mission headed by the Chief Secretary or an equivalent officer. At the district level there is a District Water and Sanitation Committee headed by the District Collector/ Chief Executive Officer of the Zila Panchayat.

Further, the Ministry of Rural Development also has District Monitoring and Vigilance Committee headed by the concerned Member of Parliament, which monitors rural development programmes including the NRDWP.

At the Gram Panchayat level, there is a Village Water and Sanitation Committee which monitors the programme. Feedback received from various levels help in improving the implementation of the programme.

Further, monitoring at various levels, including regular review meetings / regional meetings are held at the level of Secretary/ Joint Secretary of the Ministry.

(e) The details of coverage of rural habitations with adequate and safe drinking water during the XI plan period, state-wise is at Annexure.